

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 465 of 2019

IN THE MATTER OF:

Ashok Kumar Bansal

...Appellant

Versus

Punjab National Bank & Anr.

...Respondents

Present

For Appellant: Mr. Rajesh Rattan and Ms. Rukmini Mukherjee, Advocates

For Respondent: Ms. Ruchi Sindhwani, Mr. Amish Tandon and Ms. Megha Bhauna, Advocates.

O R D E R

03.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 06th September, 2019 on top of the list.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc